

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5819

ANSWERED ON:30.04.2010

NGOS IN IMPLEMENTATION OF HEALTH RELATED SCHEMES

Yadav Shri Om Prakash

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of Non-Governmental Organisations (NGOs) given financial assistance for implementation of health related schemes in the country including those from Bihar;
- (b) the funds recommended by the Government for providing grant to the selected organisations and the funds provided to the State Health Committee, Bihar for the said purpose;
- (c) whether the State Health Committee, of the state has provided the available funds to the Mother NGOs; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): Grant-in-Aid to MNGOs/SNGOs/FNGOs is disbursed by State Government/State Health Societies who maintain such details. The funds are given States/UTs for Public Private Partnership (PPP)/NGOs, under RCH and National Rural Health Mission Flexipools also. The information is available on Ministry's website under the link [www.mohfw.nic.in/finamangroup.htm](http://www.mohfw.nic.in/finamangroup.htm).

(c) & (d): The available funds have not been fully made available to the Mother NGOs since the State Government could not utilize funds to implement MNGOs scheme in the State.